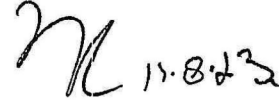


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

The following Committee is hereby constituted, with immediate effect :-

Name of the Committee	Name of the Judicial Officer	Designation
Committee to consider requests related to Cadre Change as per amended rule 41(1) of Chapter VIII (Miscellaneous) of "Delhi District Courts Establishment (Appointment & Conditions of Service) Rules, 2012"	Ms. Illa Rawat District Judge, Commercial Court (Central)	Chairperson
	Sh. Dig Vinay Singh District Judge, Commercial Court (West)	Member
	Sh. Pawan Singh Rajawat Additional District Judge (West)	Member



(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs)
Delhi

No. 61854-889 /F.1(3)/Gaz/23

Dated 11 AUG 2023

Sub:- Constitution of Committee.

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, all court Complexes, Delhi/New Delhi/Rouse Avenue, Delhi.
3. The Officers concerned.
4. The Officer In-charge, Administration Branch-I (Central) Tis Hazari Courts, Delhi.
5. The Administration Officer (Judl.)/ Branch In-charge, Admin Branch-I (Central), with the direction to pursue the matter with the said committee.
6. The Sr.AO(J)/AO(J)/Branch In-charge, Admn. Branch (I,II&III), Accounts Branch, Vigilance Branch, Litigation Branch, Promotion Cell, Facilitation Branch, (Central), Tis Hazari Courts, Delhi.
7. The P.S. to the undersigned.
8. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
9. The R&I Branch (Central) for uploading on LAYERS.



Principal District & Sessions Judge (HQs)
Delhi